

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3059
ANSWERED ON:29.11.2010
HOUSING FOR HELPLESS PERSONS
Mahato Shri Narahari;Sainuji Shri Kowase Marotrao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government runs/ proposes to run any scheme for housing for helpless persons in every district of the country;
- (b) if so, the details thereof alongwith the amount being sanctioned by the Government to State Governments for the above scheme; and
- (c) the details of programmes/schemes operational presently for helpless old people, helpless disabled persons and poor people and achievements made in this regard, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (b): The Ministry of Housing & Urban Poverty Alleviation is supporting the construction of housing for poor sections of the society in urban areas under the various schemes. Under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a total Additional Central Assistance (ACA) of Rs. 9369.87 crore has been released as on 15.11.2010. Under the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), an amount of Rs. 2.22 crore has so far been incurred including IEC expenditure. Under the Rajiv Awas Yojana (RAY), an amount of Rs 60 crore has been released to States for undertaking slum survey, GIS mapping of slums, developing slum information system, GIS-MIS integration and preparation of Slum-free City/State Slum-free Plans etc. during 2009-10.

Under the Ministry of Rural Development Indira Awaas Yojana Scheme (IAYS), financial assistance is provided to Scheduled Castes/ Scheduled Tribes, freed bonded labourers and other below the poverty line non-SC/ST rural households for construction of dwelling units in all the States/ UTs (except Delhi & Chandigarh). A Statement showing State-wise Central Allocation, Physical Target and Achievement under Indra Awaas Yojana during 2010-11 is at Annexure-I.

(c): The Ministry of Social Justice and Empowerment is implementing the following Schemes:

Scheme of Integrated Programme for Older Persons (IPOP) under which financial assistance is provided to voluntary organisations for running and maintenance of old age homes, day care centres, mobile medicare units, etc. for the destitute elderly.

Scheme of Assistance to Disabled Persons for purchase/ fitting of Aids and Appliances (ADIP Scheme) under which financial assistance is provided the implementing agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation, by reducing the effects of disabilities and enhance their economic potential.

Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to non-governmental organisations for providing education and vocational training and rehabilitation of persons with disabilities. Financial assistance is not provided to States for the above schemes.

The Ministry of Rural Development is implementing the following Schemes:

Indira Gandhi National Old Age Pension Scheme (IGNOAPS) under which Central assistance of Rs. 200/- per month per beneficiaries is given to persons above 65 years belonging to a household below poverty line as pension.

Indira Gandhi National Widow Pension Scheme (IGNWPS) under which Central assistance of Rs. 200/- per month per beneficiaries is given to widows in the age group of 40-64 years as pension.

Indira Gandhi National Disability Pension Scheme (IGNDPS) under which Central assistance of Rs. 200/- per month per beneficiaries is given to person with 80% disability as pension.

Annapurna Scheme under which 10 kg of food grains per month is provided free of cost to those senior citizens who, though eligible, have remained uncovered under IGNOAPS.

National Family Benefit Scheme (NFBS) under which a BPL household is entitled to lump sum amount of Rs. 10,000/- on death of primary breadwinner aged between 18 and 64 years.

A Statement showing State-wise achievements during 2009-11 for the above Schemes is at Annexure-II.